

ITEM NO.6

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1306/2019

YASHWANT JAISWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Jail Petition, AOR
Mr. Sunil Fernandes, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
Mr. Abhishek Misrta, Adv.
Ms. Deepika Mishra, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

High Court and Trial Court records have not been received.

Await Records.

List again on 23.8.2022.

S.P.S. LALER
Registrar

MG